



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:15 PM**

**[ For Thursday,29th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-III**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE K. ETE, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
58	<a href="#">WP(C)/6105/2015</a> AT 10:15 AM	DR. MISS JOGMAYA SAIKIA <b>Versus</b> UNION OF INDIA and 5 ORS,	MR.S BANIK	C.G.C. MR.S P CHOUDHURY MS.R DEVI ASSTT.S.G.I. SC, NIT GA, NAGALAND
59	<a href="#">WP(C)/7038/2023</a> AT 10:15 AM	BIJAYLAKHMI LASKAR DUTTA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS	MR. R B GOHAIN MR. D J DAS MR. D THAOSEN MS C DAS	SC, APDCL

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
12)	MR. N ALAM	22-02-2024	To	01-03-2024
13)	MR. R L YADAV	26-02-2024	To	01-03-2024
14)	MS. K YADAV	26-02-2024	To	01-03-2024
15)	MR. J KALITA	28-02-2024	To	01-03-2024
16)	MR D K MISHRA	28-02-2024	To	07-03-2024

17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGOHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

**[ For Thursday,29th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 3

[THIS BENCH WILL SIT AT 10:15 AM

THE DIVISION BENCH-II AND SINGLE BENCH  
OF HONOURABLE MRS. JUSTICE MITALI THAKURIA  
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

### ORDERS

1	<a href="#">I.A.(Civil)/604/2024</a> BY SLIP, WITH WA/446/2023 (D/O), WP(C)/1767/2012 (D/O) in Review.Pet./2452/2024 <b>WITH</b> <a href="#">Review.Pet./2452/2024</a> (Filing Number) <b>WITH</b> <a href="#">I.A.(Civil)/2453/2024</a> (Filing Number)	RATNESWAR KALITA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS  RATNESWAR KALITA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS B  RATNESWAR KALITA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS B	MR. K N CHOUDHURY MS. J GOGOI MR. R J DAS MR. A DEKA  MR. K N CHOUDHURY  MR. K N CHOUDHURY	GA, ASSAM SC, FOREST SC, REVENUE
---	---	---	---	--

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
12)	MR. N ALAM	22-02-2024	To	01-03-2024
13)	MR. R L YADAV	26-02-2024	To	01-03-2024
14)	MS. K YADAV	26-02-2024	To	01-03-2024
15)	MR. J KALITA	28-02-2024	To	01-03-2024

16)	MR D K MISHRA	28-02-2024	To	07-03-2024
17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGOHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:15 PM**

**[ For Thursday,29th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 3**

**[DIVISION BENCH-II**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
MR. JUSTICE MANASH RANJAN PATHAK AND  
HONOURABLE MRS. JUSTICE MITALI THAKURIA  
AND WILL RISE AT 3:00 PM]**

**Sr.No. Case Number**

**Main Parties**

**Petitioner Advocate**

**Respondent Advocate**

**ORDERS**

13 [PIL/30/2023](#)  
FIXED, WITH OFFICE NOTE

WE FOR GUWAHATI FOUNDATION AND 2 MS. SUDAKSHINA K.  
ORS. MS. D GHOSH

**Versus**  
THE STATE OF ASSAM AND 23 ORS.

SC, ELEM. EDU  
MR. T J MAHANTA (r-18)  
GA, ASSAM  
MR. P P BARUAH (R-17)  
MRS. R S CHOWDHURY (R  
14, 23, 25)  
MR. A BHATTACHARYA(R-  
21)  
MR. R SARMA (R-17)  
MR. U K BARMAN (r-23)  
MR. S P CHOUDHURY (R-  
11)  
MR. P P DUTTA  
MRS S BARUAH(R-12)  
MS. K MALAKAR(R-21)  
MRS. K BARPUZARI(R-12)  
MR. A CHAMUAH (R-12)  
MR D J DAS  
R SARMAH (R-16)  
MR J BORAH (R-16)  
MR H ALI (r-23)  
MR. M A I HUSSAIN (R-22)  
MR. K KAKOTI (R-16)  
MR. K P PATHAK (r-19)  
MS G DAS (R 14, 23, 25)  
MR. S D ROY (R-12)  
MR. R KONWAR (r-23)  
MS S DAS (r-10)  
MR T GOGOI (r-18)  
MR T DAS (R 14, 23, 25)  
MR K BISWAKARMA (R-11)  
MR BHARGAV DAS (r-19)  
MR ARINDAM BARUAH (r-  
19)  
MS P SARMA (r-18)  
MR. S. J. SARKAR (R-11)  
MR B YADAV (r-10)  
SC, SEC. EDU.  
SC, SSA

**HEARING**

14 [WP\(C\)/6500/2019](#)  
FIXED

RATNADEEP DUTTA ROY  
**Versus**  
THE UNION OF INDIA AND 3 ORS.

MRS. K BARPUZARI  
MR. A CHAMUAH  
MR. P K BHUYAN  
MR. S D ROY  
MR. C P SHARMA

MR S CHAKRABORTY  
SC, NF RLY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

-

-----

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
12)	MR. N ALAM	22-02-2024	To	01-03-2024
13)	MR. R L YADAV	26-02-2024	To	01-03-2024
14)	MS. K YADAV	26-02-2024	To	01-03-2024
15)	MR. J KALITA	28-02-2024	To	01-03-2024

16)	MR D K MISHRA	28-02-2024	To	07-03-2024
17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGOHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,29th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
14	<a href="#">WP(C)/617/2024</a> BY SLIP	M/S RADHIKA EXPRESS SERVICE <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. J I BORBHUIYA MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN	MR. S S ROY DY.S.G.I.
15	<a href="#">WP(C)/1100/2024</a> BY SLIP	M/S RADHIKA EXPRESS SERVICE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	DY.S.G.I.
16	<a href="#">WP(C)/1174/2024</a> B/O	M/S J K ENGINEERING AND AGRO SERVICE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. H. BURAGOHAJN M BURAGOHAJN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, AGRI. DEPARTMENT
17	<a href="#">WP(C)/1181/2024</a> B/O	HITENDRA PEGU <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. D P BORAH	DY.S.G.I.
<b>ADMISSION</b>				
18	<a href="#">WP(C)/6634/2023</a> FIXED	ABDUL MANNAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M NATH MR. D P BORAH MRS S SAIKIA MS. S BORO	MR H R A CHOUDHURY (R-8) SC, P AND R.D. GA, ASSAM MR F U BARBHUIYA (R-8) MR. H ALI (R-8) B BARMAN (R-8)
<b>ORDERS</b>				
19	<a href="#">Review.Pet./42/2020</a> WP(C)/213/2020 (D/O), B/O	ON THE DEATH OF DIPALI BARUAH KENWAR, HER LEGAL HEIRS MONALISA KENWAR AND 2 ORS. <b>Versus</b> DHARANI BHARALI AND 6 ORS	MR. B CHETRI MR. M K BORAH MR. K K PARASAR MS. P. KASHYAP MS Y BHUTIA	MR G CHOUDHURY SC, APDCL



=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

-

-----

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
12)	MR. N ALAM	22-02-2024	To	01-03-2024
13)	MR. R L YADAV	26-02-2024	To	01-03-2024
14)	MS. K YADAV	26-02-2024	To	01-03-2024
15)	MR. J KALITA	28-02-2024	To	01-03-2024
16)	MR D K MISHRA	28-02-2024	To	07-03-2024
17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

**[ For Thursday,29th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
2	<a href="#">WP(C)/2639/2022</a> PART-HEARD, B/O	HEMALATA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. F H AHMED	SC, ELEM. EDU MR R GHATAK (r-7) MR. DITUL DAS (r-7) MR. R RAHMAN (r-7) SC, TREASURY SC, FINANCE
3	<a href="#">WP(C)/373/2021</a> B/O	UPAKUL BORDOLOI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM MR H K DAS MR. D NATH SC, FINANCE SC, GHC
4	<a href="#">WP(C)/419/2023</a> B/O	SMITA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR. S D ROY MS. J GAYAN	SC, FINANCE GHC
<b>ORDERS</b>				
5	<a href="#">Review.Pet./176/2022</a> B/O, IN WP(C)/2358/2022 (D/O), WITH Review.Pet./165/2022 (D/O)	KHAGESWAR BORA AND 9 ORS. <b>Versus</b> SRI SRI ATHKHELIA NAMGHAR AND 6 ORS.	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR. J BARMAN	GA, ASSAM
6	<a href="#">Cont.Cas(C)/266/2022</a> B/O	BINA PATANGIA <b>Versus</b> PREETAM SAIKIA AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	MR. B DEORI (R-4)
7	<a href="#">Cont.Cas(C)/344/2022</a> B/O	MD. BAHRUL ISLAM <b>Versus</b> APURBA THAKURIA	MUSTAFIJUR RAHMAN	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA
8	<a href="#">Cont.Cas(C)/463/2022</a> B/O	DR. TULUMONI DEVI <b>Versus</b> DR. NIRADA DEVI AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	MR. D SAIKIA (r-1) MR. D SAIKIA (r-1) MR. S BORA (r-1) MS. N PHUKAN MR B KAUSHIK
9	<a href="#">Cont.Cas(C)/486/2022</a> B/O	SULEMAN ALI <b>Versus</b> MAMATA HOJAI AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	MR. R MAZUMDAR

10 I.A.(Civil)/510/2024  
B/O, IN WP(C)/272/2024 (D/O)  
in WP(C)/272/2024

KAUSHIK DAS,  
**Versus**  
THE STATE OF ASSAM AND 9 ORS

MR. FIRUZ KHAN  
M. GLORY  
RHITUSHREE TALUKDAR  
P. NATH  
Q. KIBA  
K. SUMI  
MS LITO AWOMI

GA, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

-

-----

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
12)	MR. N ALAM	22-02-2024	To	01-03-2024
13)	MR. R L YADAV	26-02-2024	To	01-03-2024
14)	MS. K YADAV	26-02-2024	To	01-03-2024
15)	MR. J KALITA	28-02-2024	To	01-03-2024
16)	MR D K MISHRA	28-02-2024	To	07-03-2024
17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

**[ For Thursday,29th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
5	<a href="#">Crl.A./165/2016</a> PART-HEARD, BY SLIP	MRS LANDHONI DEVI <b>Versus</b> NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
6	<b>WITH</b> <a href="#">Crl.A./257/2013</a>	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS <b>Versus</b> THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA
7	<b>WITH</b> <a href="#">Crl.A./262/2016</a>	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
8	<b>WITH</b> <a href="#">Crl.A./263/2016</a>	SINAM GUNE SINGH @ S. GUNE SINGH <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
9	<b>WITH</b> <a href="#">Crl.A./264/2016</a>	OINAM MANITON SINGHA A-15 <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA

10	<b>WITH</b> <a href="#">Crl.A./265/2016</a>	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
11	<b>WITH</b> <a href="#">Crl.A./289/2016</a>	O. SAMARJIT SINGH @ NARESH @ KADENG <b>Versus</b> NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
12	<b>WITH</b> <a href="#">Crl.A./291/2016</a>	Y. BRAJABIDHU SINGH <b>Versus</b> NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
13	<b>WITH</b> <a href="#">Crl.A./295/2016</a>	A. IBOMCHA <b>Versus</b> NIA	MR.M K DUTTA MR.M G SINGH MRS SHEELA KH.	SC, NIA
14	<b>WITH</b> <a href="#">Crl.A./299/2016</a>	LAURENBUM JATISHOR SINGH @ TILEMBA <b>Versus</b> NIA	MR.M K DUTTA MR.N T SINGH MRS SHEELA KH. MR.M G SINGH	SC, NIA
15	<b>WITH</b> <a href="#">Crl.A./113/2017</a>	N. DILIP SINGH <b>Versus</b> NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
16	<b>WITH</b> <a href="#">Crl.A./115/2017</a>	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE <b>Versus</b> NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
17	<b>WITH</b> <a href="#">Crl.A./145/2017</a>	MUTUM IBOHAL <b>Versus</b> NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

-

-----

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
12)	MR. N ALAM	22-02-2024	To	01-03-2024
13)	MR. R L YADAV	26-02-2024	To	01-03-2024
14)	MS. K YADAV	26-02-2024	To	01-03-2024

15)	MR. J KALITA	28-02-2024	To	01-03-2024
16)	MR D K MISHRA	28-02-2024	To	07-03-2024
17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGOHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,29th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[THIS BENCH WILL SIT AT 10:15 AM AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK AND HONOURABLE MRS. JUSTICE MITALI THAKURIA RISES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Review.Pet./157/2022</a> IN WP(C)/5172/2016 (D/O), B/O	UNION OF INDIA AND 3 ORS. <b>Versus</b> EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	MR. R MAZUMDAR
2	<b>WITH</b> <a href="#">Cont.Cas(C)/549/2022</a> B/O	EX TC 62091 RECT/GD SATBIR SINGH <b>Versus</b> AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MRS. A GAYAN (R2)
3	<a href="#">Review.Pet./115/2023</a> IN WP(C)/4182/2020 (D/O), B/O	STATE OF ASSAM AND ANR. <b>Versus</b> SMTI MRINALINI GHARPHALIA AND ANR.	MR. R MAZUMDAR	
4	<a href="#">Review.Pet./121/2023</a> IN WP(C)/2771/2021 (D/O), B/O	STATE OF ASSAM AND ANR <b>Versus</b> TAJ UDDIN LASKAR AND ORS	MR S M T CHISTIE MR. R MAZUMDAR	

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
12)	MR. N ALAM	22-02-2024	To	01-03-2024
13)	MR. R L YADAV	26-02-2024	To	01-03-2024
14)	MS. K YADAV	26-02-2024	To	01-03-2024

15)	MR. J KALITA	28-02-2024	To	01-03-2024
16)	MR D K MISHRA	28-02-2024	To	07-03-2024
17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGOHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024





# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,29th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
18 <a href="#">WP(C)/1135/2024</a> FIXED	ASSAM CRICKET ASSOCIATION <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
12)	MR. N ALAM	22-02-2024	To	01-03-2024
13)	MR. R L YADAV	26-02-2024	To	01-03-2024
14)	MS. K YADAV	26-02-2024	To	01-03-2024
15)	MR. J KALITA	28-02-2024	To	01-03-2024
16)	MR D K MISHRA	28-02-2024	To	07-03-2024
17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:15 PM**

**[ For Thursday,29th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
43	<a href="#">WP(C)/1182/2024</a> B/O	DR. ALPANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM
<b>ADMISSION</b>				
44	<a href="#">WP(C)/3501/2021</a> FIXED	BHUBAN CHETIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR. D PHUKAN	SC, HIGHER EDU DR. P K GOSWAMI (R-3,4) SC, AG MR A BARMAN (R-3,4)

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
12)	MR. N ALAM	22-02-2024	To	01-03-2024
13)	MR. R L YADAV	26-02-2024	To	01-03-2024

14)	MS. K YADAV	26-02-2024	To	01-03-2024
15)	MR. J KALITA	28-02-2024	To	01-03-2024
16)	MR D K MISHRA	28-02-2024	To	07-03-2024
17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGOHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:15 PM**

**[ For Thursday,29th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CIVIL BENCH-I]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>			
17 <a href="#">RSA/30/2024</a> B/O	NAWAB KHAN AND ANR. <b>Versus</b> THE LEGAL HEIRS OF PHATIK CHANDRA DAS AND ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S H MAHMUD MR. R ISLAM MR S ISLAM MR. S. SUR MS. B CHETIA	
<b><u>ORDERS</u></b>			
18 <a href="#">I.A.(Civil)/48/2023</a> FIXED in RSA/15040/2022	ASKAR ALI <b>Versus</b> NABIULLAH SHEIKH AND ANR	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM MR. K SINGHA(R-1) MR E U AHMED (R-1) MS. S NAZNEEN(R-1)
<b>WITH</b> <a href="#">RSA/15040/2022</a> (Filing Number)	ASKAR ALI <b>Versus</b> NABIULLAH SHEIKH AND ANR	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM
19 <a href="#">CRP(IO)/31/2024</a> B/O	MS. BANANI PAUL <b>Versus</b> GAUTAM SUTRADHAR	MR. M SARMA MR. R DEKA	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP
20 <a href="#">I.A.(Civil)/581/2024</a> B/O in Tr.P.(C)./16/2024	MANISH RANJAN DAS <b>Versus</b> SUCHARITA DEV DAM	MR. S C BISWAS	
<b>WITH</b> <a href="#">Tr.P.(C)./16/2024</a>	MANISH RANJAN DAS <b>Versus</b> SUCHARITA DEV DAM	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

-

-----

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
12)	MR. N ALAM	22-02-2024	To	01-03-2024
13)	MR. R L YADAV	26-02-2024	To	01-03-2024
14)	MS. K YADAV	26-02-2024	To	01-03-2024
15)	MR. J KALITA	28-02-2024	To	01-03-2024
16)	MR D K MISHRA	28-02-2024	To	07-03-2024
17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGOHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:15 PM**

**[ For Thursday,29th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
51	<a href="#">Bail Appln./576/2024</a> B/O	AJMAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK P. KALITA	PP, ASSAM
<b>MOTION</b>				
52	<a href="#">AB/529/2024</a> B/O	BAHAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
12)	MR. N ALAM	22-02-2024	To	01-03-2024
13)	MR. R L YADAV	26-02-2024	To	01-03-2024
14)	MS. K YADAV	26-02-2024	To	01-03-2024
15)	MR. J KALITA	28-02-2024	To	01-03-2024
16)	MR D K MISHRA	28-02-2024	To	07-03-2024
17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,29th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH

ITEM NO. 22 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
53	<a href="#">Bail Appln./4576/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	BASAB KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S SAHU	MS. D GHOSH(R-2) MS N DEKA(R-2) MS H BETALA(R-2) MR I CHAKMA(R-2) MR. S. K. CHAKMA(R-2) MR A.K. HAJONG(R-2) PP, ASSAM
54	<a href="#">Bail Appln./267/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	FAZAR ALI @ FAJAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D GOGOI MR. J ALOM SK	PP, ASSAM
<b>ORDERS</b>				
55	<a href="#">I.A.(CrI.)/152/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED in Bail Appln./3220/2023 <b>WITH</b> <a href="#">Bail Appln./3220/2023</a>	RUNA BEGUM, <b>Versus</b> THE STATE OF ASSAM,  RUNA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. S K DAS  MR. S K DAS MR D BARMAN	PP, ASSAM  PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024

11)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
12)	MR. N ALAM	22-02-2024	To	01-03-2024
13)	MR. R L YADAV	26-02-2024	To	01-03-2024
14)	MS. K YADAV	26-02-2024	To	01-03-2024
15)	MR. J KALITA	28-02-2024	To	01-03-2024
16)	MR D K MISHRA	28-02-2024	To	07-03-2024
17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGOHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024





सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:15 PM****[ For Thursday,29th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:****HONOURABLE MRS. JUSTICE MITALI THAKURIA****COURT NO: 22****[CRIMINAL BENCH****THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH OF HONOURABLE MR.  
JUSTICE MANASH RANJAN PATHAK AND  
HER LADYSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

**BAIL HEARING (BA)**

56	<a href="#">Bail Appln./448/2024</a> FIXED	MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
----	---	--	--	-----------

**ORDERS**

57	<a href="#">I.A.(CrI.)/638/2023</a> B/O in CrI.Rev.P./6220/2023 <b>WITH</b> <a href="#">CrI.Rev.P./6220/2023</a> (Filing Number)	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A N AHMED	MR. DITUL DAS (r-2) PP, ASSAM
		RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR (E)	MR A N AHMED	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
12)	MR. N ALAM	22-02-2024	To	01-03-2024
13)	MR. R L YADAV	26-02-2024	To	01-03-2024
14)	MS. K YADAV	26-02-2024	To	01-03-2024
15)	MR. J KALITA	28-02-2024	To	01-03-2024
16)	MR D K MISHRA	28-02-2024	To	07-03-2024

17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGOHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:15 PM**

**[ For Thursday,29th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 23**

**[CIVIL BENCH-II**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE L. JAMIR AND HIS LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
22	<a href="#">WP(C)/6015/2023</a> B/O	MRS. BORNALI CHETIA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR SISHIR DUTTA	MR M Z AHMED (R-2 TO 7) MRS. R DEVI (r-1 to 8) MR. A M DUTTA (R-2 TO 7) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/3325/2023</a> in WP(C)/6015/2023	MRS. BORNALI CHETIA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR SISHIR DUTTA	MR S DUTTA MS S MOCHAHARI ASSTT.S.G.I.
23	<a href="#">WP(C)/6847/2023</a>	BORNALI CHETIA <b>Versus</b> DHRUBA JYOTI CHARINGIA AND 5 ORS	MS S MOCHAHARI MR. S DUTTA	MR M Z AHMED (r-3 TO 6) MR. A M DUTTA (r-3 TO 6) DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
12)	MR. N ALAM	22-02-2024	To	01-03-2024
13)	MR. R L YADAV	26-02-2024	To	01-03-2024
14)	MS. K YADAV	26-02-2024	To	01-03-2024
15)	MR. J KALITA	28-02-2024	To	01-03-2024

16)	MR D K MISHRA	28-02-2024	To	07-03-2024
17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGOHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,29th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

#### DELIVERY OF ORDER

8	<a href="#">AB/213/2024</a>	ATAB ALI AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	MR B PRASAD MR K K KALITA MS. G DEKA PP, ASSAM
---	-----------------------------	---	------------------------------	---

#### ADMISSION

9	<a href="#">Crl.Pet./316/2023</a> PART-HEARD, FIXED	ALOK KUMAR <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR R K MOUR	SC, CBI
10	<a href="#">Crl.Pet./382/2023</a> PART-HEARD, WITH LCR (1 FILE), B/O	SMTI KABITA DEKA, ACS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P N CHOUDHURY S SHARMA MS S WANGMU	PP, ASSAM

#### BAIL HEARING

11	<a href="#">AB/338/2024</a> FIXED	RAHUL SINGH THAPA <b>Versus</b> THE STATE OF ASSAM	MR. B N DEKA MR. T HUSSAIN	PP, ASSAM
----	--------------------------------------	--	-------------------------------	-----------

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
12)	MR. N ALAM	22-02-2024	To	01-03-2024
13)	MR. R L YADAV	26-02-2024	To	01-03-2024
14)	MS. K YADAV	26-02-2024	To	01-03-2024
15)	MR. J KALITA	28-02-2024	To	01-03-2024

16)	MR D K MISHRA	28-02-2024	To	07-03-2024
17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGOHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSE LIST ]

[ FOR THURSDAY THE 29<sup>TH</sup> DAY OF FEBRUARY, 2024 ]

**BEFORE**

**HON'BLE MR. JUSTICE KAUSHIK GOSWAMI**

[ **COURT NO: 27** ]

[ **AT 02:00 P.M.** ]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE AIZAWL BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT THE PRINCIPAL SEAT** ]

## **JUDGMENT**

1	CRL.A. 9/2020	STATE OF MIZORAM R/B THE SECRETARY TO THE GOVERNMENT OF MIZORAM <b>VERSUS</b> LALRAMLIANA AND ANR	MS LINDA L. FAMBAWL (PP/ADDL.PP, MIZORAM)	MR B LALRAMMENGA FOR R-1 MS. H.KRISTAZI ROSHAN SUBEDI MR VANLALHUAIA VANCHHAWNG MS C LALHRIATPUII MS LALHMINGTHANGI FANAI MS. CASSANDRA ZOSANGLIANI
---	---------------	--	--	---

## **HEARING**

2	RSA 1/2023 FIXED	SH. LALHKIATKIMA(I) SUBSTITUTED AND R/B SMT. LALSANGPUII <b>VERSUS</b> SMT. C. LALRINKIMI	MR C LALFAKZUALA MERCY LALHRIATTLUANGI MS. H LALROSANGI	MR SAMUEL VANLALHRIATI CHHANGTE MS VALENTINA LALDINPUII MR. ZODINBPULA HNAMTE
---	---------------------	--	--	---